

22-5-2001

O.A 1491/2000

Hon'ble Mr. Rafiq Uddin, J.M.

Sri M.P. Singh has appeared as
brief holder for Sri R.B. Singh for the
applicant.

The applicant has claimed regulari-
sation on the post of Gangman on the basis
of his service rendered by him as casual
labour during the period 3.1.82 to 18.3.82
and thereafter with effect from 24.4.82
to 18.9.82 under P.W.I. Urai. He has also
claimed that his name was duly entered in
the Register for casual gangman. The learned
counsel for the applicant seeks and is
granted two weeks to file supplementary
affidavit to establish that the name of
the applicant was duly entered in the
Casual Live Register. He will also furnish
details of persons, whose names have been
entered in the Live Casual Register.

*an
no supl. affidavit
received so far
sh. held.
P.
117.*

List for admission on 23rd July, 2001.

*Rn
J.M.*

Nath/

Registrar

23-7-2001

S.B is not available
today. Will again
on 9-8-2001.

*12/2/01
Registrar*

09/8/01

Hon'ble Mr. S.K.T. Nagvi, J.M.

Even on revised list, no one
for the applicant. Dismissed in
default.

*Sew
J.M.*